

SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)

LIST OF UN-SECURED FINANCIAL CREDITORS OF SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)

1	Mahindra & Mahindra Financial Services Gurdeep Singh 9815499713 Pankaj Rana 9992525185 PANKAJ.RANA@mahindrafinance.com GURDEEP.SINGH9@mahindrafinance.com	1,03,03,769	1,02,82,735	1.Dealer Funding Agreement Dated 18 th December 2014 2.Account Statement	Security Interest Not Reflected in Index of Charges Claim Received on 30.08.2025	No
2	Romesh Kumar Aggarwal rkaggarwalca@yahoo.com	24,99,932	22,00,151	Claim Not Received. Repeated the old Claim amount 30. Verification of claims the liquidator shall verify the claims submitted within thirty days from the last date for receipt of claims and may either admit or reject the claim, in whole or in part, as the case may be. Provided that the liquidator shall also verify the claims collated during the corporate insolvency resolution process but not submitted during the liquidation process, within thirty days from the last date for receipt of claims during liquidation process and may either admit or reject the claim, in whole or in part.		
3	Sukriti Gupta sukritigupta16@gmail.com	25,00,000	25,00,000			
4	Satya Cold forge Private Limited satyacoldforge@gmail.com	1,95,32,655	-			
5	Akash Gupta 88725-66666 akash@pncqgroup.in	9,75,000.00	9,75,000.00	(i) LOAN AGATNST CHEQUE NO. 798082 DATED	Unsecured	Submitted his claim on Form-G of his

				(ii) 01.11.2018 OF SYNDICATE BANK FOR RS. 5,00,000 COPY OF ACCOUNT CONFIRMED BY SWANI MOTORS SERVICES PVT LTD FOR THE FY 2018-19 (iii) COPY OF ACCOUNT FROM FY 2019-20 TO TILL (iv) DATE BANK STATEMENT		own, later requested for Form-D. , Which has been provided)
6	Kamla Gupta 88725-66666 akash@pncgroup.in	9,75,000.00	9,75,000.00	(I) LOAN AGAINST CHEQUE NO. 969033 DATED 01.11.201	Additional Information Sought Additional	Submitted his claim on Form-G of his own,

				<p>8 OF SUBSTANTIATED SYNDICATE BANK FOR RS. 5,00,000</p> <p>(II) COPY OF ACCOUNT CONFIRMED BY SWANI MOTORS SERVICES PW_I LTD FOR THE FY 2018-19</p> <p>(III) COPY OF ACCOUNT FROM FY 2019-20 TO TILL DATE (IV) BANK STATEMENT</p>	Information received which is under verification	later request ed for Form-D. , Which has been provide d)
7	<p>Sh. Rajiv Johar Karta S/o Sh.Harnam Dass Johar, 8146590006</p> <p>Rajiv_johar_advocate@yahoo.com</p>	43,40,000.00	43,40,000.00	<p>I. Memorandum of understanding dated 21.09.2017</p> <p>II. Copy of Account from 01.04.2018 to</p>	Unsecured	<p>No</p> <p>(Submitted his claim on Form-G of his own, later</p>

				III. 18.12.2018 Bank statement from 29.07.2017 to 03.01.2018 of Karur Vyasa Bank Limited IV. Form-26AS V. Photocopies of cheques received for interest of prior period VI. Form-C Submission of Claim by Financial Creditors VII. PAN Card Aadhaar Card		<i>request ed for Form-D. , Which has been provide d)</i>
7	Unsecured Financial Creditors	4,11,26,356.00	2,12,72,886.00	VIII.		